GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:786 ANSWERED ON:24.07.2015 Medical and Dental Colleges

Dhruvanarayana Shri Rangaswamy;Ghubaya Shri Sher Singh;Jayavardhan Dr. Jayakumar;Kalvakuntla Smt. Kavitha;Kulaste Shri Faggan Singh;Laguri Smt. Sakuntala;Mahto Dr. Banshilal;Nagar Shri Rodmal;Nishank Dr. Ramesh Pokhriyal;P. Shri Nagarajan;Paraste Shri Dalpat Singh;Rai Shri Prem Das;Rathwa Shri Ramsinh Patalyabhai;Sahu Shri Lakhan Lal;Tanwar Shri Kanwar Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) the number of Government and private medical and dental colleges along with the number of graduate and postgraduate seats therein, State/UT-wise;
- (b) the number of medical and dental colleges set up during the Twelfth Five Year Plan period, State/UT-wise;
- (c) whether the Government has identified the States/UTs deficient of medical and dental colleges in the country, and if so, the details thereof;
- (d) the steps taken/proposed to be taken by the Government to scale up the availability of medical and dental colleges, particularly in deficient and hilly States along with the criteria and norms relaxed for the purpose; and
- (e) whether the Government has received any proposals for setting up of medical and dental colleges from various States/UTs, if so, the details thereof and the action taken/proposed to be taken by the Government thereon during each of the last three years and the current year,

Contd………

-2-State/UT-wise?

Answer

ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)

- (a): Lists of medical colleges and dental colleges with number of graduate and postgraduate seats are annexed as Annexure A & B.
- (b): List of Medical Colleges and Dental Colleges established during the academic sessions 2012-13, 2013-14, 2014-15 & 2015-16 falling in under Twelfth Five Year Plan Period are Annexed at C.
- (c) & (d): The norms/criteria for establishing a medical college are prescribed by the Medical Council of India's (MCI) regulations namely "Establishment Medical College Regulations, 1999". This regulation provides for relaxed norms relating to land requirement, bed occupancy to facilitate the setting up medical college in North East and Hilly Areas. Government is also implementing a CSS, namely "Establishment of new Medical Colleges attached with District/Referral Hospitals". Under the scheme 58 medical colleges are to be established in districts which do not have medical college.
- (e): Lists in respect of medical and dental colleges are annexed at Annexure D & E respectively.